

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:795

ANSWERED ON:08.08.2013

PRADHAN MANTRI GRAM SADAK YOJANA

Bauri Smt. Susmita;Chaudhary Shri Arvind Kumar;Choudhary Shri Nikhil Kumar;Dhanaplan Shri K. P.;Dhruvanarayana Shri R. ;Putul Kumari Smt. ;Semmalai Shri S. ;Singh Shri Bhupendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the current status of physical and financial progress made under Pradhan Mantri Gram Sadak Yojana (PMGSY) including length of the road completed and funds allocated, released and spent under the scheme, State/UT-wise;
- (b) whether desired targets have been achieved under the scheme;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of the project proposals received approved and pending under the scheme during the last three years and the current year, State/UT and year-wise;
- (e) whether all the States have utilised the funds allocated under the scheme properly;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the steps taken by the Government to achieve the targets under the scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)to(c): The funds for the projects sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) are made available to the State Rural Road Development Agencies (SRRDAs) based upon their demand, absorption capacity, works undertaken and fulfilling of certain conditions laid down in the programme guidelines for release of funds. It is the responsibility of the State to ensure timely completion of the road works under the programme. Some of the reasons adversely affecting the implementation of the programme, as reported by the States are as under:

- i.. Limited Institutional and Contracting Capacity.
- ii. Non-availability of land and issues related to delayed forest clearances.
- iii. Unfavourable weather conditions.
- iv. Slow progress in areas under Integrated Action Plan due to law & order issues.

The details of physical & financial progress made under Pradhan Mantri Gram Sadak Yojana (PMGSY) State-wise/UT-wise (upto June. 2013) are given at Annexure-I,

(d): The details of project proposals cleared and pending for construction of roads/bridges under the scheme and returned to the concerned States, during each of these last three years and the current year State/UT-wise are at Annexure-II to IV respectively.

(e)to(g): Pradhan Mantri Gram Sadak Yojana (PMGSY) is an ongoing scheme and issues of slow implementation pace and absorption capacity of the States are being reviewed thoroughly and regularly at the level of Review Meeting Chaired by Hon'ble Minister (Rural Development). Empowered Committee Meetings Chaired by Secretary, RD and Regional Review Meetings (RRMs). Issues related to Implementation and Institutional capacity of States were identified and also communicated to Chief Ministers, Chief Secretaries and SRRDAs at the level of Hon'ble Minister(Rural Development), Secretary(RD) and Joint Secretary respectively. This Ministry is making efforts to provide solutions for faster implementation and proper utilization of funds at the State level.